



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,19th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
69	WP(C)/4822/2024 B/O	DR. ABHINAV KALITA AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHOUDHURY MR S MUKTAR MR S ISLAM MS. M PATGIRI	DY.S.G.I. SC, HEALTH
70	WP(C)/6001/2024 FIXED	ZAHURUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM	SC, HIGHER EDU SC, U G C
71	WP(C)/6046/2024 B/O	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, ELEM. EDU
ORDERS				
72	I.A.(Civil)/3552/2024 B/O in WP(C)/5662/2024 WITH WP(C)/5662/2024	PARAMANANDA SAIKIA Versus THE STATE OF ASSAM AND 9 ORS	MR D MEDHI	SC, HIGHER EDU
		PARAMANANDA SAIKIA Versus THE STATE OF ASSAM AND 9 ORS	MS P DEVI MR P R SARMA MR D MEDHI MR. A HUDA	SC, HIGHER EDU GA, ASSAM SC, G U

LEAVE NOTE OF ADVOCATES FOR 19/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
62	Bail Appln./2953/2024 WITH OFFICE NOTE, FIXED	ABINASH PARDHIA Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO	PP, ASSAM SC, CBI
63	Bail Appln./3003/2024 FIXED	ANKUR PROTIM BORAH Versus STATE OF ASSAM AND ANR	MR. R CHETRI MR N MILI MR. M S BAISHYA	PP, ASSAM
64	Bail Appln./3150/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GOPINATH MURMU Versus THE STATE OF ASSAM AND ANR	MR. S AHMED J BORAH MS. M. KHATUN MS N AKTAR	PP, ASSAM
65	Bail Appln./3165/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SOMEJ ALI @ SAMAD ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
66	Bail Appln./3188/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIPLAB MANDAL AND ANR Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
67	Bail Appln./3231/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD IKRAMUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	MR W R MEDHI(R-2) MR P TALUKDAR (R-2) PP, ASSAM
68	Bail Appln./3313/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PRANJIT BORAH Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH	PP, ASSAM
69	Bail Appln./3309/2024	JAYANTA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH	PP, ASSAM
70	Bail Appln./3315/2024	JHIJIT BHARALI Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
BAIL HEARING				
71	AB/2720/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABID MAHAMMAD DIPTY ISLAM Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID	PP, ASSAM
72	AB/2837/2024 WITH OFFICE NOTE, FIXED	MASUDUL HASAN AKAND @ MASUD SK Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM

73 [AB/2920/2024](#)
WITH CASE RECORD(SCANNED
COPY), FIXED

MUZAMMEL HOQUE @ MUJAMIL HOQUE
AND ANR
Versus
THE STATE OF ASSAM

MR. SURAJIT DAS
MR A W AMAN
MR SARFRAZ NAWAZ
MR S A BARBHUYAN
SAMIM RAHMAN

PP, ASSAM

ORDERS

74 [W.P.\(Cri.\)/26/2023](#)
FIXED

ABHISHEK GUPTA
Versus
THE STATE OF ASSAM AND 4 ORS

MR. R DUBEY
MS. A B KAYASTHA
MR. A N I HUSSAIN

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

ITEM NO.1 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
20	WP(C)/5623/2024 FIXED	SUDHIR KR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
ORDERS				
21	Review.Pet./106/2024 CAVT. NO.04042/024, IN WP(C) 4948/2020 (D/O), FIXED	DIBAKOR DAS Versus THE STATE OF ASSAM AND 11 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR. M K CHOUDHURY GA, ASSAM SC, APSC MR. M SARMA SC, FOREST FOR CAVEATOR

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[THIS BENCH WILL SIT AT 10:30 A.M.]

**THE DIVISION BENCH-II COMPRISING OF
HONOURABLE MR. JUSTICE K.R. SURANA AND
HONOURABLE MR. JUSTICE MANISH CHOUDHURY
WILL SIT AFTER RISING OF THIS BENCH.**

**HONOURABLE MR. JUSTICE KARDAK ETE WILL JOIN THE
COURT PROCEEDINGS THROUGH REMOTE VIDEO
CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/4496/2018	MD. SAHJAHAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 10

[THE SPECIAL DIVISION BENCH WILL
SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.A./295/2018 6 Y 7 M 0 D : (AT 10:30 AM)	SRI RAMDHAN NAMASUDRA @ MANORANJAN Versus THE STATE OF ASSAM AND ANR	MRS. A DEVI	MR. S P CHITTAWAT (R2) MR. MD I HAQUE (R2) PP, ASSAM
2	Crl.A./97/2023 2 Y 4 M 14 D : (AT 10:30 AM)	DEBESWAR BASUMATARY Versus UNION OF INDIA AND ANR.	MR. M BISWAS MR M BASUMATARI MS M DAS S K DAS	S C KEYAL, SC, NCB
3	WITH CRL.A(J)/91/2022 6 Y 2 M 7 D :	SHAJAN KARKI Versus THE STATE OF ASSAM	MR. ASHIM CHAMUAH, (LEGAL AID COUNSEL)	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
22	WP(C)/6073/2024 B/O	NASIM AHMED BARLASKAR AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. I ALAM MR. T SK	GA, ASSAM SC, NHIDC SC, REVENUE SC, PWD

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21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024
24)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
25)	MRS. A GAYAN	19-11-2024	To	22-11-2024

26)	MR B P BORAH	20-11-2024	To	23-11-2024
27)	MR. K P PATHAK	19-11-2024	To	26-11-2024
28)	MR. S P ROY	18-11-2024	To	20-11-2024
29)	MR. R ISLAM	19-11-2024	To	30-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,19th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-III, IV AND V

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
43	WP(C)/6022/2024 B/O	ABDUL SAMAD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN	SC, P AND R.D. GA, ASSAM
ORDERS				
44	Cont.Cas(C)/2/2024 FIXED, AT 2:00 PM	TURESWAR SAIKIA AND 4 ORS. Versus PABANKUMAR BORTHAKUR AND ORS.	MS. D SONOWAL	MR. R BORPUJARI (R-5) MS. R DEKA(R-2,6,7) MR. G PEGU (r-3) MS. M DEVI (r-1) MR. A DAS (r-1) MR. A BHATTACHARYYA (R-5) MR R M DAS (R-2,6) MR. S DUTTA (R-5) MR. C SHARMA(R-7) D JAIN(R-2,6,7) SC, WATER RESOURCE

LEAVE NOTE OF ADVOCATES FOR 19/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
34	AB/3015/2024 WITH OFFICE NOTE, FIXED	TAHIRUL ISLAM Versus THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR A BORBHUYAN	PP, ASSAM
BAIL HEARING (BA)				
35	Bail Appln./2856/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	RAJIB ROY Versus UNION OF INDIA	MR. A DUTTA	SC, NCB
ORDERS				
36	I.A.(Civil)/1556/2024 B/O in RSA/2534/2024 WITH RSA/2534/2024 (Filing Number)	ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS Versus FATEMA KHATUN AND 5 ORS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH	
37	I.A.(Civil)/2558/2024 WITH LCR, B/O in MACApp./40/2024 WITH MACApp./40/2024	BARNALI DAS AND 3 ORS. Versus TATA AIG GENERAL INSURANCE CO. LTD. AND ANR	MR N RAY	MR. R GOSWAMI
		TATA AIG GENERAL INSURANCE CO. LTD. Versus BARNALI DAS AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR N RAY (R-4)
HEARING				
38	MFA/105/2011 WITH LCR, B/O	UNION OF INDIA, Versus M/S RATHI SALT and GRAINS P LTD.	MSB DEVI MR. B SARMA MS.R R BORAH	MR.K P MAHESWARI MS.J CHOUDHURY MS.M SHARMA
39	MFA/117/2011 WITH LCR, B/O	UNION OF INDIA, Versus M/S BAJAJ STEEL,	MSB DEVI MR.B SHARMARly.Adv. MR.N K DAS	MR.K P MAHESWARI MR.A GOYAL MS.J CHOUDHURY MS.M SHARMA
40	MACApp./161/2014 WITH LCR, FIXED	SHASHANKA PAUL @ SOCHANTA PAL Versus ORIENTAL INSURANCE CO. LTD	MR. U DUTTA MR A B DEY	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. S DUTTA MS M GAZLOO

41	MFA/113/2016 WITH LCR, B/O	THE UNION OF INDIA Versus M/S BAJAJ STEEL	MR.D K DEY	MR.K P MAHESWARI MS.M SHARMA
42	RSA/303/2016 WITH LCR, B/O	ON THE DEATH OF MD HABIB DHUNIA HIS LEGAL HEIR OF MD. KASIM DHUNIA ANSARI (SON) AND ORS Versus SRI HARENDRA PRASAD	MR.D BARUAH MS.P HANDIQUE MR. P K BORDOLOI	MR. T K BHUYAN MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN
43	MFA/16/2017 WITH LCR, B/O	THE UNION OF INDIA Versus M/S FUEL SOURCES INDIA PVT LTD	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR.K P MAHESWARI MS.M SHARMA
44	MFA/40/2017 WITH LCR, B/O	THE UNION OF INDIA and ANR Versus M/S MAHESH ENTERPRISES PVT LTD	DR.B N GOGOI MS.R BEGOM	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
45	MACApp./293/2017 WITH LCR, FIXED	BAITUN NESSA BIBI and 4 ORS Versus NATIONAL INSURANCE CO. LTD and ANR	MR.I A TALUKDAR MS. P BARMAN MS.P MAZUMDAR	MR. S P SHARMA MS. R D MOZUMDAR MS. C MOZUMDAR
	WITH CO/16349/2019 (Filing Number) in MACApp./293/2017	THE NATIONAL INSURANCE COMPANY LIMITED Versus BAITUN NESSA BIBI AND 6 ORS		
	WITH I.A.(Civil)/199/2020 in MACApp./293/2017	THE NATIONAL INSURANCE COMPANY LIMITED Versus BAITUN NESSA BIBI AND 6 ORS	MS. C MOZUMDAR MS. R D MOZUMDAR MR. S P SHARMA	I A TALUKDAR
46	MACApp./362/2022 WITH LCR, FIXED	RATNA GHOSH AND 3 ORS Versus AMARJIT SINGH AND 4 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MS. R D MOZUMDAR (r-3,5) MS. C MOZUMDAR (r-3,5) MR. S P SHARMA (r-3,5)

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LEAVE NOTE OF ADVOCATES FOR 19/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
22	WP(C)/404/2020 PART-HEARD, FIXED	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG,SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
	WITH I.A.(Civil)/703/2024 in WP(C)/404/2020	KABUL BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS	SC, CO OP MS. D S NEOG,SC CO OPERATION DEPTT MR. B CHOUDHURY SC, FINANCE
23	WITH WP(C)/2155/2017	ANIL HAZARIKA Versus THE UNION OF INDIA and 7 ORS	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR	SC, CO-OP. C.G.C. MR. D C BORAH(R-1) ASSTT.S.G.I. MR.B AHMED MS.D DEY SC, PF
24	WITH WP(C)/2211/2017	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD and ANR. Versus EMPLOYEES PROVIDENT FUND ORGANISATION and 8 ORS.	MR.P D NAIR MR G ALAM MR. A K AZAD MR A U AHMED MR.H ROHMAN MS. H SARMA	DR.B AHMED SC, CO-OP. MR.B GOGOI SC, EPF SC, FINANCE MR.D DEY

25	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
26	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
27	WITH WP(C)/1714/2024	MD. NABAB ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS MS M.CHAKRABORTY	SC, CO OP GA, ASSAM MR. DILIP DEY (r-5) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 19/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
57	Crl.Rev.P./16/2023 WITH LCR 1 FILE (SCANNED COPY), B/O	SAGAR RAY Versus CHOW SUREN HANDIQUE	MR. N J DUTTA MR N AHMED MR. K D SARMA M M ZAMAN MR A BASUMATARY	
58	AB/2916/2024 B/O	KHALIQUZZAMAN @ MONU AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
MOTION (BA)				
59	Bail Appln./3103/2024 B/O	TOUHIDA AKTAR BARBHUYA Versus THE STATE OF ASSAM	MR. A ROSHID	PP, ASSAM
60	Bail Appln./3300/2024 B/O	SAHAB UDDIN MAZUMDAR Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	SPL. PP, C.B.I. PP, ASSAM
BAIL HEARING (BA)				
61	Bail Appln./3087/2024 FIXED	MOJAFAR ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
62	Bail Appln./3290/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	MURARI KR SAHU Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
63	Bail Appln./3441/2024 FIXED	SIDDIQUE ANSARI @ MD SIDDIK ANSARI Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH

THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH-II RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND HER LADYSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
48	Crl.Pet./634/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	BISWAJIT NAYAK AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR S DAS MR K DEKA	MR. D K JAIN (R-2) MR. K JAIN (R-2) PP, ASSAM
BAIL HEARING (BA)				
49	Bail Appln./2835/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ASHROF ALI @ KHUN Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MS. R CHOUDHURY (Amicus Curiae, R-2) PP, ASSAM
50	Bail Appln./3208/2024 B/O	KHALILUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	PP, ASSAM
ORDERS				
51	Crl.Pet./143/2024 B/O	SANJIB PATHAK Versus THE STATE OF ASSAM AND ANR	MR. A K DAS MR. M J GOGOI	PP, ASSAM
	WITH I.A.(Crl.)/123/2024 in Crl.Pet./143/2024	SANJIB PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. A K DAS MR. M J GOGOI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/11/2024

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2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024

8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024
24)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
25)	MRS. A GAYAN	19-11-2024	To	22-11-2024
26)	MR B P BORAH	20-11-2024	To	23-11-2024
27)	MR. K P PATHAK	19-11-2024	To	26-11-2024
28)	MR. S P ROY	18-11-2024	To	20-11-2024
29)	MR. R ISLAM	19-11-2024	To	30-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,19th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING
OF THE SPECIAL DIVISION BENCH,
IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2823/2024 WITH CASE RECORD (SCANNED COPY), FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
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23)	MR. P P DAS	15-11-2024	To	25-11-2024
24)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
25)	MRS. A GAYAN	19-11-2024	To	22-11-2024

26)	MR B P BORAH	20-11-2024	To	23-11-2024
27)	MR. K P PATHAK	19-11-2024	To	26-11-2024
28)	MR. S P ROY	18-11-2024	To	20-11-2024
29)	MR. R ISLAM	19-11-2024	To	30-11-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR TUESDAY, THE 19TH DAY OF NOVEMBER, 2024]

BEFORE

HON'BLE MR. JUSTICE MANISH CHOUDHURY

[COURT NO: 12]

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS**

**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

ADMISSION

1. REVIEW PET.4/2024
FIXED

SHRI VIBOTO H SUMI AND ANR
VERSUS
SHRI KEZHALESA KUOTSU AND
19 ORS

TONGPOK
PONGENER
AKUM JAMIR
LAKNYEI PHOM
AYALA IMCHEN
MUTHOI

Z. ZHIMONI
TOSHI O. LONGKUMER
ABEL AYEMI
S K ACHUMI
T. SHANGCHIU